

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2011
CRLMP.NO(s). 9177

(From the judgement and order dated 31/08/2009 in CRLA No.
5048/2004 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner(s)

VERSUS

SURYA KANT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 10/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Ratnakar Dash, Sr Adv.
 Mr. Rajeev Dubey, Adv.
 Mr. Kamendra Mishra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

On the request of the learned counsel for the
petitioner, the matter is adjourned beyond summer
vacation.

(Sonia)
Sr. P. A.

(Sneh Bala Mehra)
Court Master